

[English]

**International Finance Corporation's Investment**

\*131. SHRI P. NARSA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the International Finance Corporation has decided to make investments in India in the coming years;

(b) if so, the projects on which the International Finance Corporation has agreed to make big investment in India;

(c) whether any agreement with the IFC has been reached in this regard; and

(d) if so, the total investment the IFC proposed to make in India?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):

(a) to (d) International Finance Corporation is an affiliate of the World Bank and is guided in its operations by its Articles of Association. It invests in private enterprises in the developing member countries in the form of equity and loans without government guarantees. IFC's investment in an enterprise does not generally exceed 25% of the project cost. The total investments approved by the IFC in projects in India since 1959 amount to \$ 775.5 million in 53 Indian companies.

**Export Earning Remittances**

\*132. SHRIMATI SUBHASHINI ALI: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to allow remittances in foreign exchange only as a percentage of profits earned from the export earnings; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):

(a) No, Sir.

(b) Does not arise.

[Translation]

**Irregularities in the New Bank of India**

\*133. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to refer to the reply given on March 30, 1990 to Starred Question No. 270 regarding Chairman and Managing Director of New Bank of India and state:

(a) whether the enquiry into the irregularities detected in the New Bank of India has since been completed; and

(b) if so, the action taken against the erring officials?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):

(a) Yes, Sir.

(b) Reserve Bank of India has conducted enquiries. The Bank has been advised to regularise/rectify the lapses and irregularities and fix accountability against the erring officials. Chairman and Managing Director has resigned with effect from 10-4-90.

[English]

**Manganese Ore supply to MMTC**

\*134. SHRI RAM SAJJWAN: Will the Minister of COMMERCE be pleased to state:

(a) whether during 1988-89 the Minerals and Metals Trading Corporation (MMTC) contracted for the ferro grade ore on FOB basis;

(b) whether the same grade of ore was available from the Manganese Ore India Ltd. on same terms as contracted from abroad; and

(c) if so, the reasons for giving preference to the ore supply from abroad?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir.

(b) and (c) Some grade of ore as contracted for export was available from MOIL, but MOIL did not accept the price offered by the MMTC and hence supplies had to be procured by the MMTC from other suppliers in India. No ore was procured from abroad by MMTC.

#### **T.V. Transmitter at Amalapuram**

\*135. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that even after raising the height of the low power TV transmitter at Amalapuram, the reception of the TV programmes covers less than an area of three kilometres;

(b) if so, the corrective steps taken in this regard;

(c) whether the technical experts are of the opinion that UHF band is not meant for places like Amalapuram where thick vegetation and tall coconut plantations obstruct reception; and

(d) if so, the steps taken by Government to replace UHF band with VHF band?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d) A low Power TV Transmitter, operating on channel 23 in UHF Band, was commissioned at Amalapuram in October, 1989. Its coverage was, however, severely limited because of the obstruction caused by the thick vegetation and tall coconut plantations surrounding the transmitter site. To overcome this handicap to the extent possible, height of the mast on which the transmitting antenna is mounted, was increased

from the earlier 100 feet to 150 feet. This resulted in appreciable improvement in the coverage of the transmitter. Reception of the transmitter has now been found to be satisfactory upto 12-15 Kms distance (inclusive of fringe areas) subject to availability of line of sight. In view of all plantation in the area, receiving antennae of about 30-40 feet height are required to be used for obtaining satisfactory reception. Boosters are required to be used for obtaining satisfactory reception in fringe areas beyond 8-10 Kms.

It is not, however, true that the situation can be overcome by the replacement of the existing TV transmitter by one operating in Very High Frequency (VHF) Band. The reach of a TV transmitter depends on availability of clear line of sight irrespective of the fact whether the transmitter is operating in VHF or UHF Band. It has also to be reckoned with that with the establishment of a large number of TV transmitter operating in VHF Band in the country, this Band has become congested making it imperative to establish UHF transmitters in certain parts of the country to avoid frequency interference from the neighbouring transmitters. It is because of this constraint that establishment of a UHF transmitter at Amalapuram has been considered imperative.

#### **Transfer of bank accounts of Kashmiri migrants**

\*136. SHRI L.K. ADVANI:  
SHRI PYARELAL KHANDELWAL:

Will the Minister of FINANCE be pleased to state:

(a) what instructions have been issued regarding withdrawal of money by the Kashmiri migrants from their bank accounts left behind in the Valley;

(b) the number of applications which have been received so far by